



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 38. CUTTACK, FRIDAY, SEPTEMBER 17, 1937.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART IV.

Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar, and of the High Court. Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers Corps.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 15th September 1937.

No. 11053-P.—The following notification, issued by the Government of India in the office of the Secretary to the Governor-General (Personal), is republished for general information.

P. T. MANSFIELD,

Chief Secretary to Government.

Simla, 1st September 1937.

No. 7-GG.—In supersession of all previous orders on the subject, His Majesty the King Emperor has been graciously pleased to permit the title 'Honourable' to be borne during their term of office by the following officers in India:—

- (1) The Members of the Governor-General's Executive Council.
- (2) The President of the Council of State.

- (3) The President of the Indian Legislative Assembly.
- (4) The Chief Justice and Judges of the Federal Court.
- (5) The Chief Justices and Puisne Judges of the Chartered High Courts.
- (6) The Governors' Ministers in the Provinces.
- (7) Residents of the 1st class.
- (8) The Presidents of Provincial Legislative Councils.
- (9) The Speakers of Provincial Legislative Assemblies.
- (10) The Chief Judge and Judges of the Chief Court of Oudh.
- (11) The Judicial Commissioners of Sind and of the North-West Frontier Province and the Judges of their Courts.
- (12) Members of the Council of State.

J. G. LAITHWAITE,

Secretary to the Governor-General (Personal).